

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S AND S INDUSTRIES AND ENTERPRISES LIMITED Date of Commencement of Liquidation: 09-04-2021; List of Stakeholders as on Date: 04-08-2021; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		454220						NA
3	Secured financial creditors	9	14799050842.16	9	14796551261.70	0	3608441.23	0	Annexure 3
4	Unsecured financial creditors	11	2084713357.72	11	2088236468	0	0	0	Annexure 4
5	Operational creditors (Workmen)	28	208944039	28	145082	208798957	0	0	Annexure 5
6	Operational creditors (Employees)	5	8099165	5	2473334	5625831		0	Annexure 6
7	Operational creditors (Government Dues)	2	17884035	2	11367165	0	7586072	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	241227695	3	237972695	0	3255000	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		58	17360373353.8799 97	58	17136746005.7	214424788	14449513.23	0	